

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-1-SECTION-1)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

PUBLIC NOTICE NO.20 (RE-2001)/1997-2002
NEW DELHI : DATED : 11/6/2001.

Attention is invited to Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended and Paragraphs 7.8 and 7.10 of the Handbook of Procedures, Vol.1, 1997-2002, as amended and also to the Handbook of Procedures, Vol.2, 1997-2002, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended, the Director General of Foreign Trade hereby makes the following additions in the Handbook of Procedures, Vol.2, 1997-2002, as amended.

3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 1997-2002, as amended, following additions at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl.No.A-2686, the new entries from Sl.No.A-2687 to A-2693 shall be added as per Annexure "A" to this Public Notice.

This issues in public interest.

(N.L. LAKHANPAL)
DIRECTOR GENERAL OF FOREIGN TRADE

(H.C. AZAD)
DY. DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE

CHEMICALS AND ALLIED PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2687	C3/C4 Hydrocarbons viz., Propane, Propylene, Butane, Butylene (various grades), Liquefied Petroleum Gas (LPG) (various grades) and mixtures thereof	1 MT	Crude Oil Relevant catalysts and chemicals used in refineries	1.564 MT CIF value limited to 1% of FOB value of exports
Note:- This norm does not include lubricating oils and petrochemical products like Benzene, Toluene, MTBE, etc.				
A2688	Light Ends (LE) viz., Naphtha (4-5 grades), Motor Spirit (3-4 grades), Solvents (5-10 grades), Reformate, Hexane, TAME, excluding C3/C4 Hydrocarbons and mixtures thereof.	1 MT	Crude Oil Relevant catalysts and chemicals used in refineries.	1.265 MT CIF value limited to 0.1% of FOB value of export. However, for Naphtha and Motor Spirit CIF value shall be limited to 0.25% and 1% of FOB value of export respectively.
Note : This norm does not include lubricating oils and petrochemical products like Benzene, Toluene, MTBE, etc.				

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A2689	Middle Distillates (MD) viz., ATF, SKO, HSD (3-4 grades), MTO, LABFS, AROMEX, JBO, LDO, Gas Oils, Solvents (2-3 grades)	1 MT	Crude Oil Relevant catalysts and chemicals used in refineries	1.072 MT CIF value limited to 0.1% of FOB value of export. However, for HSD and ATF CIF value shall be limited to 0.25% of FOB value of export.
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Note: This norm does not include lubricating oils and petrochemical products like Benzene, Toluene, MTBE etc.				
A2690	Heavy Ends (HE) viz. FO(2-3 grades), LSHS (2-3 grades), HPS, Pitch, Asphalt (3-4 grades), Bitumen (3-4 grades), Raw Coke, Calcium Coke, Slack Wax (2-3 grades), Paraffin Wax, Microcrystalline Wax, CBFS, RPO, Sulphur	1 MT	Crude Oil Relevant catalysts and chemicals used in refineries	0.820 MT CIF value limited to 0.1% of FOB value of export.
Note : This norm does not include lubricating oils and petrochemicals products like Benzene, Toluene, MTBE, etc.				

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A2691	Paraxylene	1 MT	Naphtha Relevant catalysts and chemicals used in refineries	1.58 MT CIF value limited to 1% of FOB value of export.
Note : This norm is valid upto 31.12.2001.				
A2692	Orthoxylene	1 MT	Naphtha Relevant catalysts and chemicals used in refineries	1.44 MT CIF value limited to 1% of FOB value of export.
Note : This norm is valid upto 31.12.2001				
A2693	Benzene	1 MT	Naphtha Relevant catalysts and chemicals used in refineries	1.04 MT CIF value limited to 1% of FOB value of export.
Note : This norm is valid upto 31.12.2001				